

दूरसंचार विवाद समाधान एवं
अपील अधिकरण
(भारत सरकार)



Telecom Disputes Settlement &
Appellate Tribunal
(Government of India)

कमरा नं. 478, चतुर्थ तल,
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No.1.Judl./TDSAT/2002/

Dated 23rd December, 2020

NOTICE

It is hereby informed that in exercise of powers conferred upon the Chairperson under Clause (b) of sub section (3) and sub section (5) of Section 14-B, read with Section 14-I, of the Telecom Regulatory Authority of India Act, 1997 (as amended), the Chairperson, Telecom Disputes Settlement and Appellate Tribunal has constituted the following Benches to sit at New Delhi with effect from 1st January, 2021:

1. Bench No. 1 – Chairperson/Chairperson with Member or Members
2. Bench No. 2 – Member / Members

Bench No. 2 shall take up matters under the headings "preliminary hearing", "directions" and "for orders" for passing interim orders only and may dispose of cases in which a settlement is arrived at either bilaterally or in case of mediation before the Mediation Centre of the Tribunal.

The above information of benches shall continue until further orders.

To:

All Counsel / Parties
PPS to Hon'ble Chairperson
PS to Hon'ble Member(s)
Advisor
Director
Dy. Registrar

BY ORDER


(Rajesh Pant)
Desk Officer